

C.P.No.170/92  
in  
(1) D.A.956/90.

C.P.169/92  
in  
(2) D.A.857/90

C.P.No.171/92  
in  
(3) D.A.5/92

C.P.No.172/92  
in  
(4) D.A.6/91

Tribunal's Order

Date: 27.11.1992.

Present Mr. S.G. Bantalkar, Counsel  
for the applicant. Mr. R.K. Shetty, Counsel  
for the respondents.

It is submitted by Shri Shetty,  
Counsel for the respondents that the order of  
the Tribunal have been implemented in full  
and the cost has also been paid to the  
applicant.

In the circumstances the contemners  
are discharged and the Contempt Petition is  
dismissed with no order as to the costs.

*Usho*  
( C.S. ROY )  
MEMBER(J).

*Usho*  
( MS. USHA SAVARA )  
MEMBER(A).

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